

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 19
CP No.118/BB/2023

IN THE MATTER OF:

M/s. Nitesh Residency Hotels Pvt. Ltd. ... Petitioner
Vs. ... Respondents

Order under Section 441 of Companies Act, 2013

Order delivered on: 27.03.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Thirupal Gorige, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **02.05.2024** for further consideration.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)